

DIVISION BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/837(KB)2020
COMP.APPL/924(KB)2020, COMP.APPL/1413(KB)2020,
COMP.APPL/106(KB)2021, IA(COMPANIES.ACT)/94(KB)2022,
IA(COMPANIES.ACT)/37(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	SURENDRA KUMAR SETH VS SETH CHEMICAL WORKS PVT LTD
UNDER SECTION	SEC. 241(1)

Appearances (via video conferencing/physically)

Ms. Shalini Bairagi, Adv. : For Petitioner

Ms. Sharfaa Ahmed, Adv. : For Respondent

ORDER

1. Ld. Counsel for the parties present.
2. It is stated that the settlement process is underway. It is made clear, if there is no settlement on the next date, this petition will be heard on its own merits.
3. At joint request, post this matter on **4/7/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**